

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-233**  
IB-1468(ND)/2019

**IN THE MATTER OF:**

M/s. Nuvoco Vistas Corporation Ltd.

....OPERATIONAL CREDITOR

**Vs.**

M/s. DVS Infrastructure Pvt. Ltd.

....CORPORATE DEBTOR

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 03.03.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SUMITA PURKAYASTHA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Ms. Aakansha Kaul, Advocate


For the Respondent/CD :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 21.04.2020.

  
**(Madhu Narula)**  
**Court Officer**